

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2:30 PM ON 30.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/844/2019
PETITION NUMBER : CP/1340/IB/2018
NAME OF THE PETITIONER : M RAMASWAMY
(SETHURAM SPINNERS PVT LTD)
NAME OF THE RESPONDENTS : PERCHOLLI PAPPURAJA KANNAN & 1 ANOTHER
UNDER SECTION : 19(2)

S.No. Name (in Capital) Represented by Signature

T. V. SURESH KUMAR

for Genicom & Associates
Applicant.

V. Jind

A. M. KAMALANATH

for S.B Legal.

Respondent No 2

A.M. Kamalanath

(23)

[MA/844/2019 in CP/1340/IB/2018]

ORDER

On having the Resolution Professional counsel stated that the Corporate Debtor has complied with in circulating the document already asked for, this MA/844/2019 is hereby **disposed of**.



(S.VIJAYARAGHAVAN)
Member (Technical)



(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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